

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P. (IB)/143(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **ANURADHA MUTHAPPA RAI V/s**
TUNGBHADRA SUGAR WORKS LIMITED
Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. J. D'souza for the Petitioner is present, Adv. Amardev J. Umiyal for the Respondent is present and Adv. Shraddha Talkar for the EPFO Applicant is also present.
2. Heard. Both parties shall be at liberty to place on record the written notes of argument. No further argument shall take place.
3. List this matter on **26.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/